DEPARTMENT OF PHRLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): No, Sir. Specific instances of corrupt practices brought to the notice of Government are dealt with in accordance with the Conduct Rules in so far as the Government servants are concerned and in terms of the contract in regard to staff artists.

## Filling up of posts of Sr. Administrative Officers in AIR

4455. SHRI SAMINUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether complaints have been received about the holding of DPC for filling up the posts of Sr. Administrative Officers in AIR and other administrative irregularities regarding DPC for Stenographers, Reporter (Monitoring) and Departmental Examination for Head Clerks and Accountants;
- (b) if so, the nature of the complaints and action taken thereon;
- (c) whether it is a fact that the DPC for 1983 vacancies of Sr. Administrative Officers in All India Radio/Doordarshan has been held without following the instructions of the DPC; and

(d) the details of the DPC held, number of year-wise vacancies for 1982 and 1983 and number of persons considered by these DPCs?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN DEPARTMENT PARLIAMEN-OF TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) and (b) A communication was received from the Hon'ble Member who has asked this question. A reply was duly sent to him after examining the relevant records. It was coveyed that except in one case where the Departmental Promotion Committee had been convened prior to amendment to the Recruitment Rules and in another, where a review Departmental Promotion Committee had to be held to consider the claims of a person who was in the consideration zone but not considered earlier, in other cases the rules and procedures had been duly followed.

- (c) No, Sir.
- (d) The particulars of the Departmental Promotion Committees held in 1982 and 1983 in the grades of Senior Administrative Officer, Senior Stenographer Reporter (Monitoring) are as follows:—

Year	No. of vacancies	No. of persons considered
1982	5	15
1983	6	17
1982	8 •	24
1982	12	31
1983	3	5
	1982 1983 1982 1982	1982 5 1983 6 1982 8 • 1982 12